

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Gujarat Oleo Chem Limited Date of Commencement of Liquidation: 17-01-2018; List of Stakeholders as on Date: 23-04-2018; Name of IP: Mr. Anil Goel; Last 5 digit of registration number: 10253

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	4420	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	7541807	0	0	0	NA
3	Secured financial creditors	05	3727315988	05	3727315988	0	796793	0	Annexure 3
4	Unsecured financial creditors	0	0	0	0	0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	01	30506373	01	30506373	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	0	0	0	0	0	0	0	NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		6	3757822361	6	3765368588	0	0	0	